GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:625 ANSWERED ON:13.08.2012 IMPACT OF SLOWDOWN ON SEZS Dhurve Jyoti;Naranbhai Shri Kachhadia

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government has conducted any study/evaluation in regard to the impact of recent global slow down on the various Special Economic Zones (SEZs);

(b) if so, the details thereof;

(c) whether, the global economic slowdown has adversely effected the exports of the country and particularly from the SEZs;

(d) if so, the details thereof;

(e) whether the targets fixed for the SEZs have not been achieved;

(f) if so, the details thereof; and

(g) the steps proposed to be taken by the Government to review the feasibility of SEZs in the present economic scenario?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d): While no specific studies to evaluate the impact of recent global slow down on the various Special Economic Zones (SEZs) have been carried out, the annual rate of growth of exports from the Special Economic Zones (SEZs) have declined from 121% in 2009-10 to 15.39% for the year 2011-12. However the total exports from SEZs in the first quarter of the current financial year, have been to the tune of Rs. 1,18,321.56 crore approximately registering a growth of 64% over the exports of corresponding period of the previous financial year. Figures of SEZ exports during the last five years and the current financial year are as under:

Sl.	No	Financial			Year	Total	SEZ	Exports	00	Growth
	(Vá	alue	in	Rs.	Crores	5)				

1. 2007-08 66,638 93%

- 2. 2008-09 99,689 50%
- 3. 2009-10 2,20,712 121%

4. 2010-11 3,15,867.85 43.11%

5. 2011-12 3,64,477.73 15.39%

6. 2012-13(April- 1,18,321.56 64% June, 2012)

(e) & (f): No export targets are set for Special Economic Zones (SEZs). However, the unit in SEZs are under obligation to achieve positive Net Foreign Exchange (NFE) earnings to be calculated cumulatively for a period of 5 years from the commencement of production.

(g): Ongoing review and reform, as necessary, of Government policy and procedure is inherent to Public Policy.